

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

ITEM No. 103
(IB)-287(PB)/2024

IN THE MATTER OF:

Puri Construction Private Ltd

.... Petitioner

v.

Dheer Properties Limited

.... Respondent

Order U/s. 9 of (IBC)

Order delivered on 29.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Pravin Bahadur Adv

For the Respondent :

ORDER

Ld. Counsel appearing for the Petitioner is not in the proper robe (uniform), thus we are not inclined to acknowledge his presence. In the interest of justice, list the matter on **10.06.2024**.

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

29.05.2024
Lalit